

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 4222  
TO BE ANSWERED ON 11<sup>TH</sup> AUGUST, 2017**

**BAN ON USE OF POTASSIUM BROMATE**

**4222. SHRI RAJAN VICHARE:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government in the wake of the report released by Centre for Science and Environment (CSE) is planning to ban the use of potassium bromate and potassium iodate—the chemicals, considered hazardous for public health in all the brands of bread sold in the country including Delhi;
- (b) if so, the details thereof; and
- (c) the action taken by the Government in this regard?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI FAGGAN SINGH KULASTE)**

(a) to (c): The Food Safety and Standards Authority of India (FSSAI) has already amended the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011, inter alia, to remove 'Potassium Bromate' from the list of additives permitted under the aforesaid Regulations. Further, the use of potassium iodate in bread, was deliberated upon by the Scientific Committee under FSSAI, which opined that iodine deficiency is prevalent in large section of Indian population. Resultantly, there is a mandatory iodisation of salt with iodate. No decision has so far been taken about banning of potassium iodate in bread.

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